

(c) Trade talks between the two countries are continuing. The last session was held in Delhi in October '83. The next round of official trade talks is scheduled to be held at Beijing in August '84

Findings and Recommendations of Inter-Ministerial Committee on Textile Mills under NTC.

985. SHRI K. A. RAJAN : Will the Minister of COMMERCE be pleased to state :

(a) whether the Inter-Ministerial Committee appointed to look into the working of the textile mills under the National Textile Corporation has completed its study and submitted the report ;

(b) if so, the main findings and recommendations of the Committee ; and

(c) the decision taken, if any, by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) A study team comprising of officers of the Department of Textile, Bureau of Public Enterprises, Planning Commission, Ahmedabad Textile Industries' Research Association, National Textile Corporation (Holding Company) and concerned Chairmen-cum Managing Directors of the Subsidiaries of NTC has been set up to undertake an indepth study of the working of 8 nationalised NTC mills considered particularly weak. The study team has not submitted its report.

(d) and (c) Do not arise.

Payment of Instalments, of D.A. to Central Government Employees

986. SHRI MANMOHAN TUDU :
SHRI MANOHAR LAL SAINI :
Will the Minister of FINANCE be pleased to state :

(a) the number of instalments of Dearness Allowances which are due to the Central Government employees as on 1st July, 1984 ;

(b) out of the instalments due, the

number of instalments Government propose to release for payment to the employees ;

(c) the time by which Government propose to release these instalments ; and

(d) whether there is any proposal to transfer the amount of arrears of Dearness Allowances to the General Provident Fund account of the Central Government employees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) On the basis of the available figures, four instalments of Dearness Allowance have become due for consideration with effect from 1-1-1984, 1-2-1984, 1-4-1984 and 1-6-1984 respectively.

(b) and (c) Payment of each instalment of Dearness Allowance to Central Government employees and relief to pensioners costs the exchequer approximately Rs. 70 crores and Rs.8 crores per annum respectively. Therefore, the question of payment of each instalment of Dearness Allowance has to be considered carefully with regard to their impact on the economic situation and the budget. The question of sanction for payment of these instalments is receiving the attention of the Government. It is, however, not possible to indicate any time limit for taking a decision in this regard.

(d) At present there is no proposal under consideration of the Government to transfer the amount of arrears of Dearness Allowance to the General Provident Fund account of the Central Government employees,

Loans to Weaker Sections of Society by Nationalised Banks

987. SHRI GIRIDHAR GOMANGO :
Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank has issued instruction to all nationalised banks to follow the revised rules and procedures to provide loans to the economically weaker sections of the society;